

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
STEPS				
1	EX 23/2017 (SUMMONS)		Ranganatha T.N Vs Shivappa	B.R. Manjunatha
2	Misc 4/2018 (NOTICE)		Ningappa Vs Gangamma	C.S. Kumar
(O.S./0000014/2017)				
3	M.C. 44/2020 (NOTICE)		XXXXX Vs XXXXX	C.S. Kumar
STEPS BY				
4	FDP 1/2013 (NOTICE)		Bharathi Vs Rangappa	T.K.Udaykumar
5	RA. 15/2017 (FOR ENQUIRY ON IA) IA/1/2017		Kemparaju M.K Vs shivanna	D.T. Rajashekharaiiah
6	M.V.C. 673/2017 (CROSS OF PW1)		K.R. Haricharan Vs The Manager, The New India Assurance Co.Ltd	Puttaraju M R
7	O.S. 9/2020 (AWAIT RPAD)		Canara Bank Vs Chaitra N.	P.H.Dhanapal
8	RA. 9/2016 (JUDGMENTS)		Gangamma and another Vs parvathamma and others	H.N. Shekarappa
9	M.V.C. 106/2017 (JUDGMENTS)		Roopa K.N Vs Nataraju R.V	D.T. Rajashekharaiiah
CONCILIATION				
10	M.C. 5/2019 (A.D.R.)		Shankara M.S Vs Nagarathna	G.S. Harish
11.00 AM to 02.00PM				
MEDIATION				
11	M.C. 33/2019 (A.D.R.)		Shobha Vs NIL	Radeep M.J.
12	Misc 1/2015 (EVIDENCE)		H.T.Krishnappa Vs The Spl land Acquisition officer	M.C.Umesh

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13	O.S. 15/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Lingaraju V.K. Vs Sulochanamma	N.C. Jaganath Dandinavar
14	M.V.C. 126/2018 (EVIDENCE)		Vasanthamma Vs Mohammed Nawaz Sharif	Nageh K
15	O.S. 8/2019 (EVIDENCE) IA/1/2019		Shambanna H.B Vs Managing Director	S. Sadashivappa
16	O.S. 10/2019 (EVIDENCE) IA/3/2019 IA/1/2019 IA/2/2019		Prema Vs Lakkamma	H.K. Nanjegowda
17	M.C. 32/2020 (EVIDENCE)		Narasimhamurthy @ Raja Vs Shashikala	S. M. Kulkarni
FURTHER EVIDENCE FOR PLNTF				
18	O.S. 8/2015 (EVIDENCE)		M.G.Chandramohan Vs Jayalakshamma	T.T.Udayashankar
PLNTF EVIDENCE				
19	O.S. 12/2018 (EVIDENCE)		Manjanna Vs The Assistant Executive Engineer, Sub Division, BESCOM, Turuvekere	M.R. Puttaraju
20	O.S. 21/2019 (EVIDENCE) IA/1/2019		K. G. Rangaswamy Vs K. G. Lokesh	P.H.Dhanapal
CONCILIATION				
21	O.S. 12/2015 (A.D.R.)		Nagarathna Vs Lakshmiddevamma	L.Siddesha Ummathur

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 1/2019 (SUMMONS)		Dooreswamy N.S Vs Gowrishankar	B.R. Manjunatha
2	C.C. 35/2019 (SUMMONS)		Manjunatha G Vs Kempadevamma L.B	K. Nagesh
3	C.C. 93/2019 (SUMMONS)		Renukappa. M Vs Ravi Ray. H	B.G.Krishnamurthy/KAR/613/1987
4	C.C. 95/2019 (SUMMONS)		Nagaraju B.S. Vs Sadath(Sadu)	K. Nagesh
5	C.C. 134/2016 (NBW)		Somashekar Vs G. Hanumaiah	
6	C.C. 60/2017 (NBW)		Turuvekere Police Station Vs Murthy	A.P.P
7	C.C. 710/2018 (NBW)		State by Turuvekere Police Vs Devaraju alias Deva	A.P.P
8	C.C. 770/2018 (PLEA)		Madan Kumar Vs Gowramma	A.N. Devaraju
9	C.C. 20/2019 (NBW)		State by Turuvekere Police Vs Saifhulla	A.P.P
10	C.C. 37/2019 (NBW)		Suresh Vs Raghavendra T.G.	H.K. Nanjegowda
11	C.C. 48/2019 (NBW)		Javanegowda Vs Jayadevaiah	B.R. Manjunatha
12	P.C.R. 8/2019 (FOR OBJECTIONS)		Jayaram.R Vs Nandini	M.D. Nataraju
<u>11.00 AM to 02.00PM</u>				
STEPS BY				
13	C.C. 532/2016 (NOTICE)		Ravikumar Vs Nagendra	M.D. Nataraju
14	C.C. 278/2015 (NBW)		Turuvekere Police Vs Anoop U	APP
15	CrI.Misc.(DVA) 3/2017 (CROSS OF PW1) IA/1/2017		Seema H.P alias Harshitha Vs Harsha	M.D. Nataraju
16	C.C. 83/2019 (PLEA)		State by Turuvekere Police Vs Honnesha KSRTC Bus Driver	A.P.P
17	P.C.R. 117/2019 (AWAIT SUMMONS)		D. K. Megha Vs G... ..	D.T. Rajashekharaiiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
18	P.C.R. 61/2020 (FOR SWORN STATEMENT)		Gowamma Vs Wazeer Beig	B.N. Thimmappa
19	C.C. 19/2019 (APPEARANCE OF ACCUSED)		State by Turuvekere Police Vs Beeralingappa	A.P.P
SUMMONS TO ACCUSED				
20	C.C. 899/2019 (APPEARANCE OF ACCUSED)		State by Turuvekere Police Vs Raghukumara	APP
21	C.C. 66/2017 (EVIDENCE)		Turuvekere Police Station Vs Shankaraiah	A.P.P
22	CrI.Misc. 152/2019 (EVIDENCE)		Kavya H.C. @ Lakshmidevi Vs Chetan T. P. @ Umesh	N.C. Jaganath Dandinavar
Cases listed below are adjourned due to Covid 19				
23	C.C. 336/2020 (SUMMONS)	10-02-2021 (02.45 PM to 05.45PM)	Ramesh A.N. Vs Manjunatha	B.R. Manjunatha
24	C.C. 367/2020 (SUMMONS)	10-02-2021 (02.45 PM to 05.45PM)	Turuvekere Guptas Chits Pvt. Ltd., Vs Raghu C.E.	B.H. Dyananda
25	C.C. 368/2020 (SUMMONS)	10-02-2021 (02.45 PM to 05.45PM)	Turuvekere Guptas Chits Pvt. Ltd., Vs Naresh Kumar	B.H. Dyananda
26	C.C. 369/2020 (SUMMONS)	10-02-2021 (02.45 PM to 05.45PM)	Narayana B Vs Ramaraju	Nataraju

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(1) CC 571/14
(2) CC 491/12
(3) CC 32/13

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	EX 11/2014 (NOTICE)		Varakumar T.N. Vs Mahalingaiah	KN
2	O.S. 93/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Papanna @ Palakshappa Vs Rangappa	D.T.Rajashekaraiah
3	O.S. 116/2016 (EVIDENCE)		Nanjamma Vs Suresh.M	D.T.Rajashekaraiah
4	O.S. 119/2016 (EVIDENCE) IA/1/2016 IA/2/2016		N.B. Shivanna Vs B. Kanchiraya	K. Nagesha
5	O.S. 160/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Venkatachala.T.N Vs Vishalamma	K.Nagesha
6	O.S. 59/2017 (EVIDENCE)		Puttalppa.H.B Vs Gangamma	D.T. Rajashekaraiah
7	O.S. 89/2017 (EVIDENCE)		Yogesh.T.V Vs Shashikala	H.L.Narasimha murthy
8	O.S. 100/2017 (EVIDENCE)		Chandrashekar.B.C Vs Kempamma	M.C. Umesh
9	O.S. 110/2017 (EVIDENCE)		Raghu Vs Jayamma	N.C. Jaganath Dandinavar
10	O.S. 114/2017 (EVIDENCE)		Renukappa Vs Devaraju	K. Nagesh
11	O.S. 115/2017 (EVIDENCE)		Narasaiah Vs Narasimhamurthy	K. Nagesh
12	O.S. 117/2017 (EVIDENCE)		Tilottamma Vs Venkattappa.G	T.T.Rajaravichandra
13	O.S. 143/2017 (EVIDENCE)		Gangaiah.D.M Vs Rajkumar.D.M	M.D. Nataraju
14	O.S. 161/2017 (EVIDENCE)		Siddagangamma Vs Basamma	A.N. Devaraju
15	O.S. 187/2017 (EVIDENCE)		Govindappa alias Gopalaiah Vs N.Ramegowda	D.T. Rajashekaraiah

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16	O.S. 59/2019 (Plaintiff evidence)		Shanthamma Vs Aslam.M.D	H.N. Shekappa
CROSS EXAMINATION OF DW				
17	O.S. 229/2015 (EVIDENCE)		Someshwara Vs Javaramma	Ramesh
18	O.S. 173/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangamma Vs Aseena Babu	P.H.Dhanapal
CROSS EXAMINATION OF PW				
19	O.S. 1/2015 (EVIDENCE)		Shivakumar .B.R. Vs Ugraiah	D.T.R.
20	O.S. 17/2015 (EVIDENCE)		Chikkamma Vs Bhagyamma	DTR
21	O.S. 4/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Thimmegowda.H.D Vs Puttananjamma	D.T.Rajashekaraiiah
22	O.S. 5/2016 (EVIDENCE)		Kalpna.M.S Vs Narayana Shetty	A.N.Devaraju
23	O.S. 295/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Nanjundegowda Vs Tangamma	A.N.Devaraju
24	O.S. 37/2017 (EVIDENCE)		Nagaraju .C.B. Alias C.B. Nagarajaiiah. Vs Manjunath.T.M	K. Nagesh
25	O.S. 200/2017 (EVIDENCE)		Ablilash Vs Ganganethravathi	H.K. Nanjegowda
26	O.S. 204/2018 (EVIDENCE)		H.S. Mahalingaiiah Vs S.J. Jagadish	M.B. Shivakumarswamy
DEFN EVIDENCE				
27	O.S. 61/2018 (EVIDENCE)		Narayanappa Vs Prameelamma	K. Nagesh
FURTHER EVIDENCE FOR DEFND				
28	O.S. 268/2014 (EVIDENCE)		Karabada Rangaiah P Vs Shivakumar R.	AND BGK

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29	O.S. 320/2015 (EVIDENCE) IA/1/2015		Venkatesh Vs Thimmappa	Raja Ravi Chandra.T.T
30	O.S. 321/2015 (EVIDENCE)		Muralidhara.T.K Vs T.N.Prabhakara	S.Muddegowda
31	O.S. 128/2017 (EVIDENCE)		Shantharaju Vs Jayamma	A.N. Devaraju
FURTHER EVIDENCE FOR PLNTF				
32	O.S. 101/2015 (EVIDENCE)		Veerabhadraiah Vs Bafanna @ Veerabhadraiah	MM
33	O.S. 113/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Haseena Banu Vs Gangamma	A.N.Devaraju
34	O.S. 129/2017 (EVIDENCE)		Sowbhagyamma.H.B Vs The Chief Secretary, Government of Karnataka, Vidhanasoudha, Bangalore	T.T. Udayashankar
PLNTF EVIDENCE				
35	O.S. 336/2018 (EVIDENCE)		B.s. Devaraju Vs The Chief Secretary,	D.T. Rajashekharaiiah
36	O.S. 258/2019 (EVIDENCE)		Ninganna K.S. Vs The chief Secretary	T.S. Cyhannakeshavaswamy
ARGUMENTS BY ADV. DEFTS.				
37	O.S. 33/2017 (ARGUMENTS)		Shankar.D.K Vs Gangamma	K. Nagesh
38	O.S. 57/2018 (ISSUES)		Lakshamma Vs Kempamma	D.T. Rajashekharaiiah
39	O.S. 77/2012 (Objection)		Shivananjamma and another Vs Shivananjappa and another	S.K.U
40	O.S. 112/2019 (Hearing On I.A) IA/1/2019		Basavalingaiah Vs Basavaraju	L.T. Shivamurthy
Cases listed below are adjourned due to Covid 19				
41	FDP 2/2017 (WARRANT)	05-12-2020 (02.45 PM to 05.45PM)	Nethravathi.V.B Vs Basavakumaraiah.M	M.B. Shivakumarswamy